CENTRAL ADMINISTRATIVE TRIBUNAL JAMMU BENCH, JAMMU

Hearing through video conferencing

T.A. No. 62/8471/2020

This the 21st day of December, 2020

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)

	Mushtaq Ahmed Khan, S/o Ghulam Mohammad Khan, R/o Gulshan
	Abad, Anantnag, Aged: 44 years.
	Applicant
(Advocate: Mr. Jahangir Iqbal Ganai)	
<u>Versus</u>	
1.	State of Jammu and Kashmir through Principal Secretary to Govt.,
	Finance Deptt., Civil Secretariat, Srinagar/Jammu.
2.	Transport Commissioner, Block-A, Old Secretariat, Srinagar.
3.	Joint Transport Commissioner, J&K Block-A, Old Secretariat,
	Srinagar.
4.	Regional Transport Officer, Kashmir at Bemina Crossing, Srinagar.
5.	Assistant Regional Transport Officer Anantnag, Kashmir.
	Respondents
(Advocate: Mr. Rajesh Thappa, ld. D.A.G.)	

ORDER [ORAL]



Learned counsel for the applicant submits that the matter has become infructuous on account of certain developments which have taken place.

2. In view of the submission made by the learned counsel for the applicant, the T.A. is dismissed as infructuous.

(RAKESH SAGAR JAIN) MEMBER (J)

Arun